

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

E.P. No. 4 of 2016 in Appeal No. 73 of 2014

Dated: 8th April, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

M/s Aditya Industries

... Appellant(s)

Versus

Himachal Pradesh State Electricity Board

.... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **13th May, 2016.**

(Court Master)

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